

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2110
ANSWERED ON:11.03.2013
ANNUAL REVISION OF TOLL TARIFF
Jindal Shri Naveen

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the present policy on the annual revision of toll tariff on National Highways;
- (b) whether there is any proposal to increase the Whole Sale Price Index component in the annual revision that is considered during the annual revision apart from the specified fixed percentage;
- (c) if so, the details thereof along with the reasons therefor and the present status of the proposal;
- (d) whether the National Highways Authority of India (NHA) was consulted prior to making this proposal;
- (e) if so, the response of the NHA thereon and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

- (a) The present policy on the annual revision of toll tariff on National Highways is as per Rule 5 of NH (Fee) Rules, 2008. NH (Fee) Rules 2008as amended from time to time is available on our website <http://morth.nic.in>.
- (b) No Madam.
- (c)to(e) Does not arise.